NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH` KOLKATA

C.P (IB). No. 318/KB/2017

Present: Hon'ble Member (J) Shri Vijai Pratap Singh Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 30th November 2017, 10.30 A.M.

Name	of the Company	Arun Kumar Jain-Vs-Ma	a Tara Industrial Complex Pvt	Ltd
Ur	nder Section	9 IBC		
SI. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)		Appearing on behalf of	Signature with date

SANDIP K. KEJRIWAL, RP

30/11/19

ORDER

Ld. IRP is present. No one is present from operational creditor and the corporate debtor's side.

Ld. IRP has filed the progress report but he has not annexed the minutes of CoC meeting. IRP is directed to file the minutes of the CoC meeting along with the attendance sheet without which it cannot be ascertained whether he is appointed as RP or not.

Ld. IRP has filed the progress report dated 25/10/2017 whereby he attached the publication notice in newspapers, which may be taken on record.

List on 20/12/2017 for further order.

(Jinan K.R.) Member (J) (V.P.Singh) Member (J)